HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar General at Srinagar)

Circular

No:- O of 2025/RG

Dated:- 11.08.2025

It has been observed that in various official communications and website of the High Court, the old name of the High Court is still being referred/reflected to as "High Court of Jammu & Kashmir" instead of the correct and complete name "High Court of Jammu & Kashmir and Ladakh" as notified after the coming into force of the Jammu and Kashmir Reorganisation Act, 2019.

It is, therefore, impressed upon all concerned that henceforth every official correspondence, order, circular, note, or any other communication whether internal or external, the name of this institution is correctly mentioned as "High Court of Jammu & Kashmir and Ladakh".

The Incharge NIC to ensure that all the contents of the website shall also reflect the correct name of the High Court.

Dated: 11.08.2025

Registrar General (Officiating)

No: 43373_404/RG/GS

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
- Secretary to Hon'ble Mr/Mrs Justice 2

..... for information of their Lordships.

- Secretary to the Government, Department of Law, Justice and Parliamentary Affairs, UT of 3. J&K.
- Secretary Law and Justice, Department of Justice, UT of Ladakh. 4.
- Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- Member Secretary, J&K Legal Services Authority.
- Director J&K Judicial Academy, Srinagar
- Registrar Rules, High Court of J&K and Ladakh, Srinagar. 8.
- Member Secretary, Ladakh Legal Services Authority.
- Registrar Computers, High Court of J&K and Ladakh, Srinagar. 10.
- Registrars Judicial, High Court of J&K, Srinagar/Jammu. 11.
- CPC-eCourts, High Court of J&K and Ladakh, Srinagar. 12.
- Joint Registrar, Judicial/Protocol, High Court of J&K and Ladakh. 13. ...for information.
- All Principal District and Sessions Judge, for information and with the request to circulate 14. the same amongst all the judicial officers within their respective jurisdiction.
- NIC, Srinagar/Jammu, for uploading the same on the official website of the High Court. 15.
- Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the 16. record of the same.
- 17. Office File.